

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2307
ANSWERED ON:03.12.2009
FLIGHT DELAYS DURING WINTERS
J Helen Davidson;M.Thambidurai Dr. ;Ram Shri Purnmasi

Will the Minister of CIVIL AVIATION be pleased to state:

- (a): whether the Directorate General of Civil Aviation has decided that only airlines that have CAT-III B Instrument Landing System (ILS) equipped aircraft and trained pilots would be given slots before 10 AM during the ensuing winter season;
- (b) if so, the details thereof;
- (c) whether despite installation of ILS CAT-III facilities at IGI airport, there is still lot of delay or cancellation of flights due to fog;
- (d) if so, the reasons therefor and the measures taken to impart training to pilots to operate the flights during fog effectively;
- (e) whether most of the private airline companies do not give proper training to their pilots in the upgraded instrument landing system; and
- (f) if so, the action taken by the Government against such companies?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

- (a) and (b):- The Directorate General of Civil Aviation (DGCA) has directed the scheduled domestic airlines having CAT-III non-compliance aircraft in their fleet to file separate fog schedule for these aircraft 10.12.2009 to 10.02.2010, failing which during foggy conditions the approved departure/arrival slots of these aircraft prior to 1000 hours shall be shifted beyond 1000 hours in coordination with the concerned airport operator.
- (c) and (d):- No, Sir. IGI Airport, Delhi has not experienced fog during this winter season so far. All scheduled domestic airlines have been advised by DGCA to train their pilots for CAT-III operations during low visibility conditions as per DGCA regulations.
- (e):-All the scheduled domestic airlines have confirmed that they have sufficient number of trained CAT-III pilots, commensurate with CAT-III compliant aircraft in their fleet.
- (f):- Does not arise.